

उनमें से कुछेक ने इन प्रयोजन के लिए प्रबन्ध किये हैं।

(घ) भारतीय चिकित्सा पद्धति तथा होम्योपैथी की पाठ्य पुस्तकें तथा अन्य महत्वपूर्ण पुस्तकों के प्रकाशन के लिए एक प्लान योजना है जिसके अन्तर्गत क्लासिक्स/पाठ्यपुस्तकों आदि के प्रकाशन के लिए विश्वविद्यालयों आदि को इस मंत्रालय द्वारा सहायता अनुदान देने का प्रस्ताव है ताकि अनुसंधान छात्रों को ये पुस्तकें सस्ते दामों पर मिल सकें। इसके अतिरिक्त नई दिल्ली स्थित केन्द्रीय आयुर्वेद और सिद्ध अनुसंधान परिषद् ने साहित्यिक अनुसंधान का काम शुरू कर दिया है जिसमें आयुर्वेद से संबंधित साहित्य और क्लासिक्स के संकलन, सम्पादन और प्रकाशन के लिए इतिहास लेखन संबंधी अध्ययन भी शामिल है।

(ङ) जामनगर स्थित गुजरात आयुर्वेदिक विश्वविद्यालय ही एकमात्र आयुर्वेदिक विश्वविद्यालय है।

स्नातकपूर्व शिक्षा की व्यवस्था "श्री गलाब कुर्नबा आयुर्वेदिक कालेज, जामनगर" में है जो इस विश्वविद्यालय का एक अंग है। स्नातकपूर्ण पाठ्यक्रम में हर वर्ष 32 छात्रों को दाखिला दिया जाता है। स्नातकोत्तर शिक्षा जामनगर स्थित स्नातकोत्तर प्रशिक्षण एवं अनुसंधान संस्थान को दी जाती है। स्नातकोत्तर पाठ्यक्रम में वार्षिक प्रवेश क्षमता 25 स्नातकोत्तर छात्र है। इस मंत्रालय द्वारा इस विश्वविद्यालय से उत्तीर्ण होकर निकलने वाले चिकित्सकों को रोजगार देने के लिए कोई विशेष उपाय नहीं किये गये हैं।

(च) आयुर्वेदिक और एलोपैथिक चिकित्सा पद्धतियों के चिकित्सा अधिकारियों के वेतनमानों के अन्तर को कम करने/समाप्त करने के संबंध में केन्द्रीय

स्वास्थ्य परिषद् और केन्द्रीय परिवार कल्याण परिषद् के 5वें संयुक्त सम्मेलन की सिफारिशों को समुचित कार्यवाही के लिए सभी राज्यों को भेज दिया गया है।

Grant of O.T. Allowance to Chemists in the Medical Branch of the Moradabad Division of Northern Railway

171. SHRI B. SATYANARAYAN REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Chemists in the pay scale of Rs. 425-700 working in the Medical Branch of the Moradabad Division of Northern Railway are denied grant of O.T. allowance as they are categorised as supervisor while Chemists in the same scale of pay in the Allahabad 'Division' of the Northern Railway are getting O.T. allowance;

(b) the reasons for this anomaly; and

(c) what are the other categories of staff in the same scale of pay in other branches i.e. Operational, Traffic, Coaching etc., working in these two Divisions of Northern Railway who are entitled for the grant of O.T. allowance?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF):

(a) and (b) The Chemists grade Rs. 425-700 (RS) or above have been declared as 'supervisory' under the Hours of Employment Regulations in accordance with the extant orders. As such, they are not entitled to the payment of overtime. Accordingly, the Chemists classified as 'supervisory' on Allahabad Division are not being paid overtime.

(c) The following categories of staff in grade Rs. 425-700 (RS) in other Branches are entitled to overtime payment if they are not holding

independent charge and not employed on mainly supervisory duties:

- (i) Head Clerks.
- (ii) Chargemen of Mechanical/Carriage & Wagon and Electrical Departments.
- (iii) Chief/Head/Senior Planner and Estimators.
- (iv) Head Time-keepers.
- (v) Permanent Way Inspectors, Inspector of Works and Bridge Inspectors.
- (vi) Telecommunication Inspectors.

Consumer Movement

172 DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state whether Government propose to broadbase the consumer movement and spread it to rural areas, if so, what are the details of the proposal and whether Government have sought the help of voluntary organisations in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): Yes, Madam. For this purpose, there is a scheme to promote voluntary consumer organisations in both urban and rural areas. Women are to be actively involved in voluntary organisations. Where it is not found practicable to organise consumer organisations, the services of established and reputed social welfare organisations are utilised. Under the scheme financial assistance is provided to these organisations for selected purposes, such as publication concerning consumer affairs, consumer education through exhibitions, seminars, workshops, film shows demonstrations etc., testing of consumer items, consumer complaint counters and such other activities which directly or indirectly contribute towards consumer protection movement.

Commuters residing in Delhi and working in their offices in Aligarh

173. SHRI LAKHAN SINGH:
SHRI RAM LAKHAN PRASAD GUPTA:
SHRI KALRAJ MISHRA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that commuters residing in Delhi and working in offices in Aligarh are not allowed to travel by Kalka or any other mail train; and

(b) if so, what alternate arrangements for such commuters are being made to facilitate their daily attendance in their offices in Aligarh in time and for returning to Delhi within reasonable time?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) There is a distance restriction of 480 Kms. for Kalka Mail and, therefore, Second Class ticket holders are not allowed to travel by this train between New Delhi and Aligarh except against a quota of ten berths set aside for travel ex. Aligarh.

(b) It is not feasible to provide trains in addition to the existing trains to cater to the commuter traffic in question in view of resource constraints with the Railways.

Visit to China by Health Officers for learning Acupuncture

174. SHRI LAKHAN SINGH:
SHRI KALRAJ MISHRA:
SHRI RAM LAKHAN PRASAD GUPTA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a team of Health Officers is shortly visiting Hongkong/China to acquaint themselves with the science of acupuncture; and